



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, J&K. Jammu

Notification

Jammu, the 31st May, 2023

S.O. 297 .- In exercise of the powers conferred by section 71A of the Jammu and Kashmir Municipal Act, 2000, the Government hereby directs that the following proviso shall be added to rule 5 of the Jammu and Kashmir Property Tax (Other Municipalities) Rules, 2023 notified vide S.O. 87 dated 21.02.2023; namely:

"Provided that the particulars of the property and the tax due thereon for the financial year 2023-24, shall be furnished in Form-1 by 31st July, 2023."

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal) IAS
Principal Secretary to the Government
Housing and Urban Development Department

No. HUD-LSG0SMC/52/2022 (C.No.7074401)

Dated: 31 -05-2023

Copy to the:

1. Additional Chief Secretaries.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Director General, IMPARD, J&K.
6. Joint Secretary (Jammu, Kashmir & Ladakh), MHA, GoI.
7. All Commissioner/ Secretaries to the Government.
8. Principal Resident Commissioners, J&K Government, New Delhi.
9. Chief Electoral Officer, J&K.
10. Director, Anti Corruption Bureau, J&K.
11. Divisional Commissioner, Kashmir/ Jammu.
12. Chairperson, J&K Special Tribunal.
13. All Deputy Commissioners.
14. Commissioner Municipal Corporation, Jammu/ Srinagar.
15. Director Information, J&K.
16. Director, Urban Local Bodies, Jammu/ Kashmir.
17. All Heads of Departments/ Managing Directors/ Secretary, Advisory Boards.
18. Registrar General, J&K High Court, Jammu.
19. Secretary, J&K Public Service Commission/ BOPEE/ SSB.

20. Director, Estates, Jammu/ Kashmir.
21. Director, Archives, Archeology and Museums, J&K.
22. Secretary, J&K Academy of Art, Culture & Languages.
23. Director, IT & SS, University of Kashmir.
24. General Manager, Government Press, Srinagar/ Jammu.
25. Private Secretary to Hon'ble Lieutenant Governor.
26. Private Secretary to Advisor (B) to Lieutenant Governor.
27. Private Secretary to the Chief Secretary, J&K.
28. Private Secretary to Principal Secretary to the Government, H&UDD.
29. Private Secretary to Commissioner/ Secretary to the Government, GAD.
30. I/c Website, H&UDD.
31. Stock file.

31.05.2023

(Thannaji Bhat)
Under Secretary to the Government
Housing & Urban Development Department